

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 4676-JK (LD) of 2024
DATED:- 04 - 04 - 2024

Sanction is hereby accorded to the appointment of Officer's of Agriculture Production & Farmers Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No:-LAW-OIC/4/2024

Dated:- 04 - 04 - 2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, J&K High Court, Jammu/Srinagar.
5. Principal Secretary to Government, Agriculture Production & Farmers Welfare Department.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No:-4676-JK(LD) of 2024 dated 04.04.2024

S. No.	Case Number and Title	OIC
01	WP(C) No. 1075/2020 titled Lehar Singh V/s UT of J&K and others.	Sh. Satish Sharma, Joint Director Agriculture Extension, Jammu
02	OA No. 19/2024 titled Raj Kumar Thakur V/s UT of J&K and others.	
03	OA No. 1006/2023 titled Rajesh Thappa V/s UT of J&K and others.	
04	OA No. 864/2023 titled Ghulam Qadir Bhat Vs UT of J&K & Ors.	Rohit Gupta, ASCO Pulwama
05	WP(C) No. 3340/2023 titled Abdul Rashid Dar & Ors V/s UT of J&K & Ors.	Imtiyaz Ali, Assistant Director Rakhs & Farms
06	WP(C) No. 3474/2023 titled Nazir Ahmad Bhat & Ors V/s UT of J&K & Ors.	
07	WP(C) No. 90/2024 titled Nazir Ahmad Gadda V/s UT of J&K & Ors.	
08	OA NO. 60/2024 titled Shaheena V/s Agriculture Production Department & Ors.	Dr. Qazi Showkat, Assistant Entomologist
09	WP(C) No. 1748/2023 titled Marshal Traders V/s UT of J&K & Ors.	
10	WP(C) No. 2423/2023 titled Ab Gani Bhat & Ors V/s UT of J&K & Ors.	Zaffar Iqbal, ASCO Budgam
11	WP(C) No. 100/2024 titled Syed Sajad Hyder V/s UT of J&K & Ors.	Sheikh Inam ul Gul, ASCO Baramulla
12	T.A. No. 2719 / 2021, WP(C) No. 3508/2019 titled Ghulam Nabi Bhat & others Vs Department of Sericulture Developmen	Dr. Inayat Saleem Fazili, I/C Development Officer, Sericulture Development Department, ISDP Sonawari,

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Fayyaz